GOVERNMENT OF INDIA

MINISTRY OF PETROLEUM & NATURAL GAS

LOK SABHA STARRED QUESTION NO. 184 TO BE ANSWERED ON 01st January, 2018

Gas Handling Facilities

*184: SHRIMATI RAMA DEVI: SHRI LAXMI NARAYAN YADAV

पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether gas handling facilities are under utilized due to less than envisaged production in the approved development plan/scheme of Krishna Godavari Basin;
- (b) if so, the details thereof and the reasons therefor along with the reaction of the Government thereto;
- (c) the efforts made/steps taken by the Government for speedy disposal of pending cases in the courts in this regard; and
- (d) the outcome thereof along with the follow-up action taken by the Government thereon?

ANSWER

पेट्रोलियम एवं प्राकृतिक गैस मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(धर्मेन्द्र प्रधान)

MINISTER OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN):

(a) to (d): A Statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (A) to (D) OF LOK SABHA STARRED QUESTION NO. 184(4TH POSITION) TO BE ANSWERED ON 01.01.2018 REGARDING GAS HANDLING FACILITIES

- (a) and (b): Contractor of Block KG-DWN- 98/3 has not adhered to the drilling schedule approved under Addendum to Initial Development Plan (AIDP), and not produced gas as planned, resulting in under-utilisation of assets / facilities. The gas facility was created to process upto 80 Million Metric Standard Cubic Meter Per Day(MMSCMD), however production from the field was 7.84 MMSCMD in 2016-17. The Government vide Notice dated 03.06.2016 disallowed cost recovery of US \$ 2.756 billion and demanded additional profit petroleum of US \$ 246.9 million for FY 2014-15. Rs. 491.26 crore has been credited in gas pool account against the additional Profit Petroleum due and payable by Contractors.
- (c) and (d) :- Contractors disputed the Notice of cost recovery issued by Government and referred the matter to Arbitration and the same is before Arbitral Tribunal.
